

Why should there be a suspense about it? The hon. Member says that it was first Rs. 12 lakhs; then Rs. 9 lakhs and then Re. 1 lakh. It may be Rs. 1.1 lakhs, but, all the same, in view of the different statements that have appeared, I think it is better in the interests of the administration itself that the papers are shown to hon. Members here and made available to them.

Mr. Speaker: Shri Bhakt Darshan.

Shri Bhakt Darshan: Q. No. 735.

The Deputy Minister of Irrigation and Power (Shri Hathi): With your permission, I shall read the Hindi answer on behalf of the Minister of Transport and Communications.

Mr. Speaker: Yes.

डाक तथा तार विभाग के विभागातिरिक्त कर्मचारी

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\*७३५. { श्री भक्त दर्शन :  
श्री राम कृष्ण गुप्त :  
श्री चितामणि पाणिग्रही :  
श्री बी० चं० शर्मा :  
श्री ए० क० गोपालन :

क्या परिवहन तथा संचार मंत्री २४ फरवरी, १९६१ के अतारंकित प्रश्न संख्या ४९२ के उत्तर में सम्बन्ध में यह बताने की कृपा करेंगे कि

(क) क्या सरकार ने डाक तथा तार विभाग के विभागातिरिक्त कर्मचारियों के सम्बन्ध में नियुक्त की गई समिति की शेष सिफारिशों की जांच कर ली है ;

(ख) यदि हां, तो उन पर क्या निर्णय किया गया ?

सिखाई और बिजुत्त उपमंत्री (श्री हाथी) : (क) और (ख). चार सिफारिशों की अभी जांच की जा रही है और छाया है कि उन पर सीधे ही निर्णय कर लिये जायेंगे । प्रादेशिक भाषाओं के काम खाने के बारे में की गई सिफारिशों पर

निर्णय कर लिया गया है और उसे कार्यान्वित करने के लिये सम्बन्धित अधिकारियों को भेज दिया गया है ।

Some Hon. Members: Also in English.

Mr. Speaker: Yes.

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b). Four are still under examination and decisions thereon are expected to be taken early. A decision on the recommendation regarding printing of forms in regional languages has been taken and communicated to the authorities concerned for implementation.

Some Hon. Members rose—

Shri T. B. Vittal Rao: He has read the English answer also!

Mr. Speaker: What do hon. Members want?

Shri Hathi: I said that with your permission I would read the Hindi answer on behalf of the Minister of Transport and Communications. I read the Hindi answer.

Some Hon. Members: English also!

Mr. Speaker: Very well. Shri Bhakt Darshan.

Shri Bhakt Darshan: May I know the special reasons why there has been so much delay, when the report was submitted more than a year ago?

The Minister of Transport and Communications (Dr. P. Subbarayan): It is true that there was some delay. We did take action. We had referred it to the Accountant-General, Posts and Telegraphs; he delayed it a bit, and then he said, "let us first put up proposals about this and then he will give his advice."

Shri Bhakt Darshan: Has it come to the notice of the Government that even the decisions which were taken sometime ago have not been implemented, with the result that arrears have not been paid to the majority of these employees, and may I know whether any serious and energetic steps will be taken now?

**Dr. P. Subbarayan:** I have already said that the Accountant General P&T has been consulted whether this can be implemented at once. He said, "Let us have the proposals first and then I will give my advice."

**Shri Chintamani Panigrahi:** It was recommended and the Government also accepted that the payment should be made on the basis of the point system of work. May I know whether the Ministry has by this time calculated the point system of work, according to which their remuneration will be increased.

**Dr. P. Subbarayan:** I do not quite follow the question.

**Shri Chintamani Panigrahi:** According to the point system of work—it is above 20 points—their payment will be increased. May I know whether this has been calculated by now and when they are going to receive this extra payment according to this calculation?

**Dr. P. Subbarayan:** As I said, we have referred it to the Accountant General, Posts and Telegraphs. When his advice comes, the P & T Board will consider it and implement it.

**Shri S. M. Banerjee:** In reply to a previous question, the hon. Minister stated that the recommendations of the extra departmental employees committee were being amended by the department concerned. I want to know whether those recommendations have been accepted or even that has been referred to the Accountant General?

**Dr. P. Subbarayan:** As I said, the recommendations have been accepted by Government. Then the doubt arose as to the accounting part of it. So, it was referred to the Account General, Posts and Telegraphs. The reply has just come and will be considered by the P & T Board.

**Shri Tangamani:** This Rajan Committee report on extra-departmental staff was submitted as early as 1958. On the last occasion, we were told that these recommendations about remuneration have been accepted. May I

know by what time will they get this extra remuneration as recommended by the committee?

**Dr. P. Subbarayan:** I hope they will get it very shortly.

#### Salem-Bangalore Rail Link

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\*736. { **Shri Ram Krishan Gupta:**  
          **Shri Nek Ram Negi:**

Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 468 on the 1st March, 1961 and state the latest position regarding construction of Salem-Bangalore Railway Link?

**The Deputy Minister of Railways (Shri Shahnawaz Khan):** The construction of a line to connect Bangalore with Salem is under consideration for inclusion in the Railways' Third Five Year Plan Programme.

**Shri Ram Krishan Gupta:** May I know the total length of the line and whether any survey has been carried on so far?

**Shri Shahnawaz Khan:** Yes, Sir; some surveys were carried out in 1956-57. Preliminary engineering and traffic surveys were carried out. The total length of the broad gauge line would be approximately 133 miles and that of the metre gauge line 144 miles.

**Shri Narasimhan:** In view of the inclusion of this in the third Plan, for consideration as per in para 28, page 548 and the Prime Minister's own answers to interpellations on 28-4-1961, may I know how soon we can expect consequential steps such as the final location survey for this link line?

**Shri Shahnawaz Khan:** As soon as it is finally decided to include it in the Plan.

**Shri Tangamani:** May I know how much money has been set apart for this for the year 1961-62?

**Shri Shahnawaz Khan:** We can only set apart sums when the line is finally sanctioned. It is still under consideration.